

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/193/2016  
NAME OF THE PETITIONER(S) : Subbaraj Srinivasan  
NAME OF THE RESPONDENT(S) : M/s Lotus Real Promoter Private Limited & 6 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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1) K. RAMASAMY &

G.V. MOHAN KUMAR

Counsel for Petitioner

G.V.M.

2) E. MURALIDHARAN

Counsel for Respondents

E. Muralidharan

ORDER

Shri G V Mohan Kumar, counsel for petitioner present. Shri E Muralidharan, counsel for R5 present. Counsel for petitioner filed rejoinder and served a copy to the counsel for R5. Counsel for R5 prayed some time for filing sur rejoinder. Time extended at his request. Put up on 03.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)